

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 27
CP No.151/BB/2023

IN THE MATTER OF:

M/s. Pushpak Capital Trading Private Limited ... Petitioner
Vs.
ROC, Karnataka ... Respondent

Order under Section 252(3) of Companies Act, 2013

Order delivered on: 16.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Vivek Mishra, Shri Rantu Kumar Das, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **02.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna